

T.P.(Crl.) No. 540 OF 2002
ITEM NO.1 COURT NO.4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRL. M.P. NO. 2701/2003 IN Transfer Petition.(Crl.) No. 540/2002

RUBI GUPTA & ORS. Petitioner (s)

VERSUS

STATE OF U.P. & ORS. Respondent (s)

(for setting aside the Court's Order dt.24.2.2003)

With office report

With

T.P.(Crl.) No.96/2003 (with appln. for stay)

Date : 11/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Anoop G. Chaudhari, Sr.Adv.

Mr. Kamendra Mishra, Adv.

Mr. Rajeev Dubey, Adv.

Mr. Manoj K. Mishra, Adv.

Mr. P.K. Chakravarty, Adv.

For Respondent (s)Mr. Rakesh Diwedi, Sr. Adv.

Mr. Ashok Kumar Sharma,Adv.

Mr. T.C. Sharma, Adv.

Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters next week.y

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER